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WP-22534-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 22nd OF JULY, 2025

WRIT PETITION No. 22534 of 2025

RAGHVENDRA SANODHIYA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Raja Bhaiya Tiwari - Advocate for the petitioner.

Dr.S.S.Chouhan - Government Advocate for the respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

TG/-